

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 02
CA (CAA) No. 08/230-232/JPR/2023
Under Section 230-232 of
Companies Act, 2013

In the matter of:

Nathani Marbles Pvt. Ltd. & Ors.

...Transferor Company

With

Riddhi Siddhi Tiles Pvt. Ltd.

...Transferee Company

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : none appeared

ORDER

List the matter on 29.11.2023.

Sd

(Rajeev Mehrotra)
Technical Member

Sd

(Deep Chandra Joshi)
Judicial Member

November 17, 2023